

collecting information, and they may take some time. That is also true, but then does the information which can be had at the head office of the Government take such a long time to collect? Perhaps it creates a suspicion that everything is not proper.

**Shri Datar:** There is no such thing as a head office here. The Ministry deals with the question of the services and whenever such questions are asked, immediately information is called for and when it is collected it is placed on the Table of the House. There is no need to suspect the *bona fides*.

**M. Speaker:** I quite agree. But the Central Secretariat is situated here. It is a question of sending a peon or a chaprasi around. When a question is tabled in Parliament, it has to be treated with due expedition.

**Shri Datar:** You will find, Sir, that the question is also a very general nature. Some of the offices are not here. Anyway, I have promised to supply the information as early as possible.

#### Central Board of Education

\*1684. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) how many meetings of the Central Advisory Board of Education were held in 1954-55; and

(b) how far their recommendations, if any, have been implemented?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) One, in January, 1955.

(b) The recommendations were communicated to State Governments for necessary action. The reports about the action taken by them are still awaited, and, on receipt, will be consolidated and placed before the Board at their next meeting in the form of a Memorandum.

So far as recommendations of the Board on which action is required by the Centre are concerned, the following committees recommended by Central Advisory Board of Education, have been appointed and have already started work. They met on the dates noted against each:

Committee on Gandhian Philosophy . . . . .	23-8-1955
Standing Committee on Basic Education . . . . .	7th & 8th June, 1955.

Action has been taken on some of the other recommendations while some are under consideration.

**Shri D. C. Sharma:** May I know if there is any need for this Central Advisory Board of Education when boards of education have been set up for education at all the different levels? What are the reasons for continuing this Central Board of Education?

**Dr. M. M. Das:** I may remind my hon. friend that this Board of Education came into being for the first time after the 1919 India Act, when Education became a State subject, and the necessities that were present in those days are also present now. Education still remains a State subject and there is a necessity for a body like the Central Advisory Board of Education, so that through this Body the States may communicate with each other and come to know what the other States are doing.

**Shri D. C. Sharma:** May I know, Sir, if in view of the fact that this Board keeps itself in touch with the various States, it is necessary that only one meeting should be held in a year, and that the time taken for the collection of material should be so unlimited that very few actions are taken?

**Dr. M. M. Das:** I think that is a question of policy. Still, this Board deals with all aspects of education so far as this country is concerned, and such meetings cannot be held every month.

**Shri D. C. Sharma:** May I know what policy matters were decided upon by this Board during the years 1953 and 1954?

**The Deputy Minister of Education (Dr. K. L. Shrimall):** On the recommendation of the Central Advisory Board of Education, the Government of India appointed a very important Commission, namely the Secondary Education Commission, and the recommendations of that Commission are already being implemented both by the Central and State Governments, so that the Central Board of Education reviews the policies from time to time and advises the Central as well as the State Governments.

**Shri K. C. Sodhia rose.—**

#### Physical Education and Recreation

\*1685. **Shri Ibrahim:** Will the Minister of Education be pleased to state:

(a) whether any grant was given to any institution for physical education and recreational activities during 1954-55;

(b) if so, the names of the institutions and the amounts given in each case; and

(c) whether the State of Bihar also received any grant for this purpose?